

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.02.2020

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

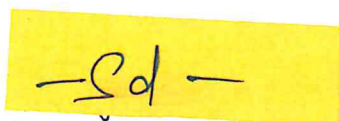
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Awnish Kumar, Advocate


For the Respondent (s): None

ORDER

IA 141/2020 has been filed on grounds that 2 Directors are availing salaries from the Respondent company. Notice of this application on the non-applicants returnable on 11th March 2020. Dasti.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)